

is now 2 1/2 years since then. We are now in November 1966. Must it take more than 2 1/2 years for the report to come before the House?

**Mr. Speaker:** Can the Minister give any special reasons?

**Shri Raj Bahadur:** I have already laid a statement. The control and direction of this particular body was transferred to the Ministry of Information and Broadcasting from the Ministry of Finance only in August 1964. The report of 1963-64 relates to a period when the control was under the Ministry of Finance. There was, therefore, inevitable delay. I have already indicated all that in full in the statement.

12.55 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (KERALA), 1966-67

**The Minister of Finance (Shri Sachindra Chaudhuri):** Sir, I beg to present a statement showing Supplementary Demands for Grants in respect of State of Kerala for 1966-67.

12.55 1/2 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (RAILWAYS), 1966-67

**The Minister of Railways (Shri S. K. Patil):** Sir, I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1966-67.

**श्री किशन पटनायक (सम्बलपुर) :**  
जिन को आप रेलवे बजट पेश करने के लिये बुना रहे हैं उन के साथ से कितने लोगों का कल्ल हुआ है इस का भी ध्यान में रखना चाहिये और ऐसे कालिज को स्टेटमेंट रखने की इजाजत नहीं देनी चाहिये ।

**Mr. Speaker:** We are not concerned with that now. Hon. Members should not in this way obstruct the proceedings of the House.

12.56 hrs.

STATEMENT RE: COMMON-WEALTH PRIME MINISTERS' CONFERENCE

**The Minister of External Affairs (Shri Swaran Singh):** Sir, with your permission I would like to place a copy of the statement on the Table of the House. It is a long statement.

**Mr. Speaker:** It is a twelve-page statement. It cannot be read just now. He may place it on the Table.

**Shri Swaran Singh:** I also place on the Table a copy of the communique issued at the end of the Conference. [Placed in Library. See No. LT-7227/66].

**The Minister of Information and Broadcasting (Shri Raj Bahadur):** Sir, the hon. Member, Shri Kishen Pattnayak used the word "Kathal". It must be withdrawn or expunged. (Interruption).

**Shri D. C. Sharma (Gurdaspur):** Sir, the statement should be circulated to Members so that we can put some questions.

**Mr. Speaker:** It will be circulated.

12.57 hrs.

RE: MOTION UNDER RULE 388—  
Contd.

**Mr. Speaker:** Shri Hari Vishnu Kamath—Motion under Rule 388—what is the latest position?

**The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Sinha):** Sir,....

**Shri Hari Vishnu Kamath (Hoshangabad):** Sir, you have called him or me?

**Mr. Speaker:** I have called him but I wanted to know whether, because the other day we held it over, any agreement has been reached.